THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/417 Dated Shillong, the 24th November, 2022

It is hereby notified to all concerned that the DIVISION BENCH I comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice H.S. Thangkhiew and the DIVISION BENCH II comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh will not sit w.e.f. 25th November to 6th December, 2022 and all cases fixed before the said DIVISION BENCHES I and II on the above dates shall stand adjourned and will appear on 7th and 8th December, 2022, except for urgent matters, which, if any, may be mentioned before the DIVISION BENCH comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh, which will sit in Court Room No.2 at 10.30 A.M on the above dates..

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/417-A Dated Shillong, the 24th November, 2022 Copy to: -

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
- 6. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
- 7. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- 9. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded in the Official Website.
 - 10. All Court Officers, High Court of Meghalaya, Shillong for information and necessary action.
 - 11. All Court Masters concerned for information and necessary action.
 - 12. Notice Board.
 - 13. Office File.

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JOINT REGISTRAR (LISTING)